

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 849
ANSWERED ON 09/02/2024

**PLATFORM TO CONNECT INDIAN EXPORTERS AND ENTREPRENEURS WITH
STAKEHOLDERS IN INTERNATIONAL TRADE**

849. DR. K. LAXMAN:
SHRI NARHARI AMIN:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether Government is planning to create any platform for facility to connect Indian exporters and entrepreneurs with various stakeholders in international trade;
- (b) if so, the details thereof; and
- (c) the details of the steps undertaken by the Ministry to promote Indian exports?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) & (b) Yes, Sir. The government has initiated the creation of a new online platform to connect Indian Exporters and Entrepreneurs with various stakeholders including Indian Missions Abroad, Export Promotion Councils, and other Partner Government Agencies and provide information such as the details of various trade events being organized and provide Information on various Free Trade Agreements (FTAs).

(c) The details of various steps taken by the Ministry to promote Indian Exports are as under:-

- (i) New Foreign Trade Policy has been launched on 31st March 2023 and came into effect from 1st April 2023.
- (ii) Interest Equalization Scheme on pre and post shipment rupee export credit has also been extended up to 30-06-2024 with additional allocation of Rs. 2500 crores.
- (iii) Assistance provided through several schemes to promote exports, namely, Trade Infrastructure for Export Scheme (TIES) and Market Access Initiatives (MAI) Scheme.
- (iv) Rebate of State and Central Levies and Taxes (RoSCTL) Scheme to promote labour oriented sector export has been implemented since 07.03.2019.

(v) Remission of Duties and Taxes on Exported Products (RoDTEP) scheme has been implemented since 01.01.2021. With effect from 15.12.2022, uncovered sectors like pharmaceuticals, organic and inorganic chemicals and article of iron and steel has been covered under RoDTEP. Similarly, anomalies in 432 tariff lines have been addressed and the corrected rates have been implemented with effect from 16.01.2023.

(vi) Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement (FTA) utilization by exporters.

(vii) Districts as Export Hubs initiative has been launched by identifying products with export potential in each district, addressing bottlenecks for exporting these products and supporting local exporters/manufacturers to generate employment in the district.

(viii) Active role of Indian missions abroad towards promoting India's trade, tourism, technology, and investment goals has been enhanced.

(ix) Regular monitoring of export performance with Commercial Missions abroad, Export Promotion Councils, Commodity Boards/ Authorities and Industry Associations and taking corrective measures from time to time.
